

**-Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 02

Customs Appeal No. 14013 of 2013
(C/MISC/10606/2024)

[Arising Out Of OIA-387-388/2013/CUS/COMMR-A-/AHD Dated- 10/09/2013 passed by the Commissioner (Appeals), CUSTOMS-AHMEDABAD]

C.C.-Ahmedabad

CUSTOM HOUSE, NEAR ALL INDIA RADIO NAVRANGPURA,
AHMEDABAD, GUJARAT

.....Appellant

VERSUS

Manish Dalwani

Authorised Signatory, Aryodaya Plastic Industries,
63, Maharshi Dayanand Marg, Near Railway Line, Saijpur Bogha,
AHMEDABAD, GUJARAT

.....Respondent

APPEARANCE:

Shri. Sanjay Kumar, Superintendent (AR) for the Appellant
Shri. Kartik Kachhawah, Advocate for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)**

Final Order No. 10350 / 2025

DATE OF HEARING: 13.05.2025
DATE OF DECISION: 13.05.2025

MR. SATENDRA VIKRAM SINGH

The department has filed a miscellaneous application for withdrawing the appeal filed in the matter on the ground of monetary limit. The request is allowed, and appeal is disposed of accordingly as withdrawn. Miscellaneous applications also stand disposed of.

(Dictated & Pronounced in the open court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**